

ITEM NO.106

COURT NO.8

SECTION II-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 798/2010

SHIVRAM BHAU BHANDIGRE

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

WITH

Cr1.A. No. 799/2010 (II-A)

Cr1.A. No. 800/2010 (II-A)

SLP(Cr1) No. 3359/2010 (II-A)

Date : 30-01-2019 These appeals/SLP were called on  
for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI  
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s)/ Respondent(s) Ms. Deepa Kulkarni, Adv.  
Mr. Nishant Ramakantrao Katneshwarkar, AOR

For Appellant(s) Mr. Vinay Navare, Adv.  
Mr. Pravin Satale, Adv.  
Mr. Rajiv Shankar Dvivedi, AOR

For Respondent(s) Mr. Sushil Karanjkar, Adv.  
Mr. K.N. Rai, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List tomorrow (31.01.2019).

[ Charanjeet Kaur ]  
A.R.-cum-P.S.

[ Parveen Kumari Pasricha ]  
Branch Officer